4465

(b) The post of Agricultural Commissioner is technical but not that of the Extension Commissioner.

Recruitment to Senior Posts

1870. Shri Brajeshwar Prasad: Will the Minister of Food and Agriculture be pleased to state the procedure for recruitment to senior posts of specialists on subjects like Horticulture, Poultry, Soils, Information etc.?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): The senior posts of Specialists on subject like Horticulture. Poultry, Soils, Information, etc., are filled in accordance with the recruitment rules framed in respect of each individual post with the concurrence of the Union Public Service Commission, either by open advertisement through the Union Public Service Commission or from among serving officers of State Governments on a tenure basis or by transfer on deputation of suitable officers from State Governments or from the Central Government.

Package Programme

1871. Shri Brajeshwar Prasad: Will the Minister of Food and Agriculture be pleased to state:

- (a) what is the per-district outlay, in terms of money, for the Package Programme; and
- (b) how it compares with the proposed outlays for the new districts being brought under the Programme?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement is laid on the Table of the House showing the per-district outlay, in terms of money for—[See Appendix II, annexure No. 62]

- (i) the first 7 districts of the Package Programme; and
- (ii) the 8 districts selected subsequently for inclusion in the Programme.

Training Schemes on Rural Development

1872. Shri Brajeshwar Prasad: Will the Minister of Food and Agriculture be pleased to state:

- (a) when the Ministry of Community Development, Panchayati Raj and Co-operation handles training schemes on rural development, why should Gramsevaks alone be trained under a different agency, namely Directorate of Extension under the Ministry of Food and Agriculture;
- (b) whether it is a fact that about 40 candidates are being sent abroad for extension training when the present foreign exchange position is so tight;
- (c) whether Government have not enough trained officials in Extension work during the last ten years to build up a nucleus for giving training; and
- (d) whether extension is such a specialized subject needing laboratory and other facilities which are not likely to be available in the country?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) The main role of the Gramsevaks is to assist the farmers in adopting improved agricultural practices and raising the standard of farming in the villages. The content of training of the Gramsevaks must, therefore, necessarily have a predominant agricultural bias. For this reason the Department of Agriculture is the most appropriate agency for arranging training of this category.

- (b) It is tentatively proposed to depute about 40 candidats abroad for extension training during 1963 but no foreign exchange is involved as the entire expenditure on the to-and-fro travel of the trainees as well as their maintenance abroad is to be met by the United States Agency for International Development.
- (c) No, as during 1951 to 1961 only 33 persons have received higher training in foreign countries in the field

4468

Written Answers

(d) "Extension" is a specialised subject requiring not only expert teaching staff and equipment but practical field training in countries where Extension Services are highly developed. However, Post Graduate courses in Extension have recently been introduced at the Indian Agricultural Research Institute, New Delhi. In dition, two Extension Education stitutes are being estab]ished Hyderabad and Anand to provide higher training in Extension Education leading to M.S. and Ph.D. Degrees.

Light Houses in Androth and Kavarathy Islands

1873. Shri Nallakoya: Will the Minister of Transport and Communications be pleased to state:

- (a) the present progress regarding the proposal to establish the general lighthouse at Androth Island and local lighthouse at Kavarathy Island; and
- (b) when the scheme will be finalised?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Optical equipment for Androth Island Lighthouse is under shipment to India. As no contract is prepared to take up the civil engineering works at the Island, efforts are being made to get the work executed through the agency of the Administrator, Laccadive, Minicoy and Amindivi Islands.

As regards the Kavarathy Island, the question of setting up a lighthouse there is still under consideration.

Medical Facilities in Kadunath and Chetlat Islands

1874. { Shri Nallakoya: Shri Rav'ndra Varma:

Will the Minister of Health be pleased to state:

(a) whether Government are aware

that there are no medical facilities to the Kadunath and Chetlat islanders;

- (b) whether it is a fact that Planning Commission have already suggested opening primary health centres in these islands; and
- (c) what action has been taken to implement the scheme and by what date Government propose to open the centres?

The Minister of Health (Dr. Sushi!a Nayar): (a) There are already two Maternity Centres, one each at Kadamath and Chathlath Islands. Each of these Centres has a Maternity Assistant and an Ayak.

- (b) The Planning Commission have agreed to the conversion of Maternity Centres into Primary Health Centres during the Third Plan period; and
- (c) (i) Orders regarding the conversion of existing Maternity Centres at Kadamath and Chathlath into Primary Health Centres during 1962-63 have already been issued.
- (ii) Orders have been piaced on the Medical Stores Depot, Madras, to supply the required Medical equipment.
- (iii) Two posts of Medical Officers have been sanctioned and efforts are being made to fill those posts.

The Centres will start functioning as Primary Health Centres as soon as the doctors join the posts.

Major Irrigation Projects in Maharashtra

Will the Minister of Irrigation and Power be pleased to lay a statement showing the major irrigation projects sanctioned for Third Five Year Plan period in Maharashtra State?

The Minister of State in the Ministry of Irrigation and Power (Shri